

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3139
TO BE ANSWERED ON 09.08.2024**

TRAUMA CENTRE IN KANGRA AND CHAMBA DISTRICT

3139: DR. RAJEEV BHARADWAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Trauma Centres are proposed to be set up in Nurpur of Kangra district and Bathri of Chamba district in the State of Himachal Pradesh so that the people injured in accident may get treatment on time;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the “National Programme for Prevention & Management of Trauma and Burn Injuries” (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Many of them are located close to National Highways. Out of 196, 6 TCFs were sanctioned in Himachal Pradesh and details are as below:

- (i) District Hospital, Chamba
- (ii) Regional Hospital Hamirpur
- (iii) RP Medical College, Tanda
- (iv) Zonal Hospital, Mandi
- (v) Regional Hospital Rampur, Shimla
- (vi) IGMC Govt. Hospital, Shimla, Himachal Pradesh

Beyond 12th Five Year Plan, there is no provision of identification of new trauma care facilities under this scheme.
